SL. NO.	CIRCULAR NO. MONTH OF MARCH, 2018	DATE OF ISSUE	ISSUED BY	ISSUED BY
1	NO.F2(1)/CIR./ADMN,(NW)/ 2018/ 6594-6664.	01/03/18	SH. SHAILENDER MALIK ASJ/ OFFICER INCHARGE (ADMN.-II), N/W DISTT., ROHINI COURTS, DELHI.	Circular regarding the functioning of the "Grievances Redressal Committee" constituted at Central District, Tis Hazari Courts.
2	NO.3669-3673/F2(2)/JUDL./ NW/RC/18.	06/03/18	SH. SUNIL DUTT INCHARGE (JUDICIAL BRANCH) NORTH-WEST, ROHINI COURT COMPLEX, DELHI. ORDER BY: REGISTRAR GENERAL HIGH COURT OF DELHI.	Nomination of Judicial Officers for participating in the North Zone Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions Challenges & Opportunities" scheduled to be held on 17th & 18th March, 2018 at Chandigarh.
3	NO.4026-29/F2(2)/JUDL./ NW/RC/18.	09/03/18	SH. SUNIL DUTT INCHARGE (JUDICIAL BRANCH) NORTH-WEST, ROHINI COURT COMPLEX, DELHI. ORDER BY: REGISTRAR GENERAL HIGH COURT OF DELHI.	Regarding Letter received from Chandigarh Judicial Academy with the request to ask the nominated Judicial Officers to send the travel details directly to the Chandigarh Judicial Academy.
4	NO.F2(24)/JUDL./RC/NW/2018/ 7146-7194.	09/03/18	SH.RAJNISH BHATNAGAR DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT ROHINI COURTS DELHI	Link Roaster of the Judicial Officers for All the Bail Applications pertaining to Police Stations of North-West District.
5	NO.4181-4186/F2(3)/JUDL./NW/ RC/18.	12/03/18	MS. USHA KHATTER, A.O. (J) JUDICIAL BRANCH, NORTH-WEST, ROHINI COURT COMPLEX, DELHI. ORDER OF: THE REGISTRAR GENERAL, HIGH COURT OF DELHI.	Order of Notification of Plea Bargaining Sitting & Magisterial Courts.
6	NO.F2(2)/JUDL./NW/RC/18/ 5276-82.	28/03/18	SH.RAJNISH BHATNAGAR DISTRICT & SESSIONS JUDGE NORTH-WEST DISTRICT ROHINI COURTS DELHI	Order regarding Sh. Sunil Kumar Sharma, Ld. ACJ-cum-CCJ-cum-ARC, N/W is on Leave on 28/03/18, the said trainee Judicial Officer is hereby attached with Sh. Vipin Kharb, Ld. JSCC/ASCJ/GJ, N/W, RHC, Delhi.

36-A
13/3/18

OFFICE OF THE DISTRICT & SESSIONS JUDGE : NORTH-WEST DISTRICT : ROHINI COURT : DELHI

No. F.2(1)/Cir./Admn.(NW)/2018/6594-6664 Dated, Delhi the 01/03/18

Copy of Circular no. 16294-17094/Admn.II/Misc./2018 dated 27.02.2018 of the Ld. District & Sessions Judge (Headquarters), Delhi is forwarded to the following officers with the request to bring the contents of the said circular to the notice of the staff members working under their kind control:-

1. All the Ld. Judicial Officers (North-West), Rohini Court, Delhi.
2. All the Judicial Officers posted in Family Courts (North-West), Rohini Court, Delhi.
3. Ld. Judge Incharge, Mediation Centre, Rohini Court, Delhi.
4. The Secretary, DLSA (North-West), Rohini Court, Delhi.
5. Ld. District & Sessions Judge Secretariat (N/W), Rohini Courts, Delhi.
6. A.O.(J)/Branch Incharges, North-West District, Rohini Courts, Delhi.
6. The Record Officer (RTI-NW), Rohini Court, Delhi.
7. Web-Site of Rohini District Court, Delhi.

(SHAILENDER MALIK)
ASJ/Officer Incharge (Admn. II)
North-West Distt. : Rohini Courts : Delhi

Staff concerned.

05/3/2018

Received on 05/3/18
Scan file
06/3/18
Record Officer

OFFICE OF DISTRICT & SESSIONS JUDGE(HQs): THC DELHI

Office of the District & Sessions Judge (HQs)
OUT WARD SEAT
Diary No. 767
26 FEB 2018
Rohini District Court, Delhi

175
28/2/18

CIRCULAR

In order to streamlie the functioning of the "Grievances Redressal Committee" constituted at Central District Tis Hazari Courts, it is hereby impressed upon all the concerned that the grievances, if any of the staff members must be addressed to the office of the undersigned only(not directly to the GRC so that only those cases could be assigned to the GRC, which fall within the scope of the consideration of the committee.

All the Judges as well as the Sr. A.Os/A.Os(Judl.)/Branch Incharges of Central District shall ensure personal service of this circular to each member of the staff against their signatures.

Talwant Singh

(Talwant Singh)
District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

No. 16294-17094 Admn.II/Misc./2018 Dated, Delhi the 27/02/2018

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi
2. The District Judge & Sessions Judge, West, New Delhi, Shahdara, East, North-East, South, South- East, North, North-West & South-West District, Delhi/New Delhi.
3. The Chairpersons of all the Committees, Central District, THC, Delhi.
4. Personal Office of the Ld. District & Sessions Judge(HQs), Delhi.
5. All the Judicial Officers, West, New Delhi, Shahdara, East, North-East, South, South-East, North, North-West & South-West District, Delhi/New Delhi with request to circulate the same to the officials under their control.
6. All the Sr. AOs (Judicial)/AOs (Judicial)/Branch Incharges, West, New Delhi, Shahdara, East, North-East, South, South-East, North, North-West & South-West District, Delhi/New Delhi with direction to convey the circular to the officials under their control.
7. The Dealing Assistant Website Committee Delhi.
8. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.

Talwant Singh

District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

Ld. OA Admn. II for n.a

जिला एवं सत्र न्यायाधीश (उत्तर-पश्चिम)
District & Sessions Judge (North-West)
रोहिणी न्यायालय, दिल्ली
Rohini Courts, Delhi
28/2/2018

37
13/3/18

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)ROHINI COURT COMPLEX, DELHI.

No. 3669-3673 F2(2)/Judl/N-W/RC/18 Dated:- 06/3/18.

Copy forwarded, along with its enclosures for information and necessary action to:-

1. Sh. Rajesh Malik, Ld. CMM, N/W, Rohini Courts Delhi.
2. *Branch In-charge, Pool Car, North-West, Rohini Courts Delhi.*
3. P.S. to Ld. D & S J, N/W, Rohini Courts, Delhi.
4. *APRO, Rohini Courts Delhi.*
5. Record Officer (N/W), Rohini Courts Delhi.

06/3/18

(SUNIL DUTT)
BRANCH INCHARGE
JUDICIAL BRANCH N/W
ROHINI COURT COMPLEX, DELHI

Received on 6/3/18
Seen file
06/3/18
Record officer.

Record officer.

(337 5/3/18)

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No._____/G-3/DHC/Gaz./NJA/Trng./2018 **MOST IMMEDIATE**
Dated _____

From

The Registrar General
High Court of Delhi
New Delhi

To

The Director
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696766]

Sub : *North Zone Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (17th & 18th March, 2018) [P-1090]*

Sir,

I am directed to refer to your office letter No. NJA/Dir/P-1090/2018/1125 dated 08.02.2018, on the above subject, and to say that Hon'ble the Acting Chief Justice has been pleased to nominate judicial officers as per list annexed hereto as **Annexure 'A'** for participating in the North Zone Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 17 & 18th March, 2018 at Chandigarh.

Yours faithfully

(Bhawana Pant)
Assistant Registrar (Gaz.-I)
for Registrar General

Encl.: As above
Endst. No. 384-892/DHC/Gaz/NJA/Trng./2018 Dated : 1-3-18

Copy along with list of judicial officers (Annexure 'A') and copy of letter under reference forwarded to the following with the request to inform the judicial officers under their control accordingly:-

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge (North-West), Rohini, Delhi.
3. The District & Sessions Judge (South-West), Dwarka, New Delhi.
4. The District & Sessions Judge (South-East), Saket, New Delhi.
5. The District & Sessions Judge (East), Karkardooma, Delhi.
6. The District & Sessions Judge (New Delhi), Patiala House, Delhi.
7. The District & Sessions Judge (North-East), Karkardooma, Delhi.
8. The District & Sessions Judge (West), Tis Hazari Court, Delhi.
9. The Chairperson, Delhi Judicial Academy, Sector-1, Dwarka, Delhi.

Ld. OSD (Judl.)

Bhawana Pant

(Bhawana Pant)

05/03/2018

Assistant Registrar (Gaz.-I)

Annexure-A

List of the officers nominated for North Zone Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities scheduled to be held on 17th & 18th March, 2018 at Chandigarh:-

(i) Ms. Neena Bansal Krishna, Director (Academics), Delhi Judicial Academy, Delhi.

(ii) **Civil Judges (Senior Division)**

1. Ms. Shivali Sharma, CMM, East, KKD, Delhi.
2. Mr. Rajesh Malik, CMM, North-West, Rohini, Delhi.
3. Mr. Sumedh Kr. Sethi, CMM, South-West, Dwarka, Delhi.
4. Mr. Rajinder Singh, SCJ-cum-RC, West, THC, Delhi.
5. Mr. Prashant Sharma, SCJ-cum-RC, Central, THC, Delhi.
6. Ms. Namrita Aggarwal, SCJ-cum-RC, New Delhi, PHC, New Delhi.
7. Mr. Samar Vishal, ACMM, New Delhi, PHC, New Delhi.
8. Ms. Gurmohina Kaur, ACMM, New Delhi, PHC, New Delhi.
9. Mr. Pawan Singh Rajawat, ACMM (Special Acts), Central, THC, Delhi.
10. Mr. Sushant Changotra, ACJ-cum-CCJ-cum-ARC, New Delhi, PHC, New Delhi.

(iii) **Civil Judges (Junior Division)**

1. Ms. Shefali Sharma, MM (Mahila Court), West, THC, Delhi.
2. Ms. Aditi Garg, MM, North-East, KKD, Delhi.
3. Mr. Siddhartha Malik, MM, South-West, Dwarka, Delhi.
4. Ms. Snigdha Sarvaria, MM (Mahila Courts), New Delhi, PHC, New Delhi.
5. Ms. Vasundhra Chhaunkar, MM (NI Act), South-East, Saket, Delhi.

#3661 P. 004/004

TENTATIVE PROGRAMME SCHEDULE (P-1090)

NORTH ZONE REGIONAL CONFERENCE ON ENHANCING EXCELLENCE OF THE JUDICIAL INSTITUTIONS: CHALLENGES & OPPORTUNITIES.

(17th & 18th March, 2018)

Programme Coordinators: Mr. Sumit Bhattacharya and Mr. Shashwat Gupta, Faculty, National Judicial Academy, India

DAY 1 17th March, 2018 Saturday	**SESSION 1** 10:00 AM – 11:30 AM Introductory Session Constitutional Vision of Justice	TEA BREAK	**SESSION 2** 12:00 PM – 1:30 PM High Court and District Judiciary: Building Synergies	LUNCH BREAK	**SESSION 3** 2:30 PM – 3:30 PM Elements of Judicial Behaviour: Ethics, Neutrality and Professionalism	TEA BREAK	**SESSION 4** 4:00 PM – 5:00 PM Social Context Judging as a Controlling Element in Statutory Interpretation and Exercise of Discretion
DAY 2 18th March, 2018 Sunday	**SESSION 5** 9:30 AM – 11:00 AM Access to Justice: Information and Communication Technology in Courts	BREAK	**SESSION 6** 11:30 AM – 1:00 PM Access to Justice: Court and Case Management 1:00 PM – 1:15 PM Valedictory Session	BREAK			

16:15

NATIONAL JUDICIAL ACADEMY

Justice G. Raghuram
Director

Ref.: NJA/Dir/P-1090/2018/ 1125
Dated: 8th February, 2018

Respected Chief Justice,

Sub.: North Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunity (17th & 18th March, 2018) [P-1090]

The National Judicial Academy (NJA) in collaboration with the High Court of Punjab and Haryana and the Chandigarh Judicial Academy is organizing the North Zone Regional Judicial Conference on the above subject at Chandigarh on 17th & 18th March, 2018.

The theme of the Conference is **"Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities"**. About 125 judicial officers from six High Courts of North Zone viz., High Court of Delhi, High Court of Himachal Pradesh, High Court of Jammu & Kashmir, High Court of Punjab & Haryana, High Court of Uttarakhand and High Court of Allahabad, are expected to participate in the Conference.

The NJA would be grateful, if you could kindly participate in and address justices of High Courts and judicial officers, at the conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.

I also request you to nominate:

(1) 05 High Court Justices; 10 Judges in the rank of Civil Judges Senior Division (CJSD); and 05 judges in the rank of Civil Judges Junior Division (CJJD) working under the jurisdiction of the High Court of Delhi to participate in the programme; and

(2) The Director / faculty member of the State Judicial Academy to attend the conference.

I would be grateful if you accept our invitation.

With warm regards,

Yours sincerely,

09-02-2018
(Justice G. Raghuram)

Hon'ble Ms. Justice Gita Mittal
Acting Chief Justice
Delhi High Court,
NEW DELHI - 110003.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India
Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)
Tel.: +91 755 2696788 / Fax : + 91 755 2696904 / Email : rgoda@nja.gov.in Website : www.nja.gov.in

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No._____/G-3/DHC/Gaz./NJA/Trng./2018 Dated _____

From

The Registrar General
High Court of Delhi
New Delhi

To

Mr. Inderjeet Mehta,
Director (Admn)
Chandigarh Judicial Academy,
Sector-43-D,
Chandigarh.
[Fax No. 0172-6662178]

Sub : North Zone Regional Judicial Conference on Enhancing Excellence of *the Judicial Institutions: Challenges & Opportunities* (17th & 18th March, 2018) [P-1090]

Sir,

I am directed to refer to your letter No. Dir/CJA/2018/314 dated 12.02.2018, on the above subject, and to forward herewith a copy of letter dated 1.3.2018 of this Court addressed to the National Judicial Academy, Bhopal conveying the nomination of Judicial officers for participating in the North Zone Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 17 & 18th March, 2018 at Chandigarh.

Yours faithfully

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)
for Registrar General

Encl.: As above
Endst. No.1096-1104/DHC/Gaz/NJA/Trng./2018 Dated : 08-03-18

Copy along with copy of letter dated 12.2.2018 received from Chandigarh Judicial Academy, forwarded to the following with the request to ask the nominated judicial officers under their control to send the travel details directly to the Chandigarh Judicial Academy.

1. The District & Sessions Judge (HQ), Tis Hazari Gourts, Delhi.
2. The District & Sessions Judge (North-West), Rohini, Delhi.
3. The District & Sessions Judge (South-West), Dwarka, New Delhi.
4. The District & Sessions Judge (South-East), Saket, New Delhi.
5. The District & Sessions Judge (East), Karkardooma, Delhi.
6. The District & Sessions Judge (New Delhi), Patiala House, Delhi.
7. The District & Sessions Judge (North-East), Karkardooma, Delhi.
8. The District & Sessions Judge (West), Tis Hazari Court, Delhi.
9. The Chairperson, Delhi Judicial Academy, Sector-1, Dwarka, Delhi.

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)

(400)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)ROHINI COURT COMPLEX, DELHI.

No. 4026-29 F2(2)/Judl/N-W/RC/18 Dated:- 9/3/18

Copy forwarded, along with its enclosure for information and necessary action to:-

1. Sh. Rajesh Malik, Ld. CMM, N/W, Rohini Courts Delhi.
2. P.S. to Ld. D & S J, N/W, Rohini Courts, Delhi.
3. APRO, Rohini Courts Delhi.
4. Record Officer (N/W), Rohini Courts Delhi.

9/3/18

(SUNIL DUTT)
BRANCH INCHARGE
JUDICIAL BRANCH N/W
ROHINI COURT COMPLEX, DELHI

Received on 9/3/18
Seen file
9/3/18
Record Officer.

Chandigarh Judicial Academy

Sector-43-D, Chandigarh – 160022
Ph. No. 0172-6662156 Fax No. 0172-6662178
website: www.cja.gov.in e-mail id: cja.chd@hotmail.com

Inderjeet Mehta
Director (Admn.)-cum-
District & Sessions Judge

No. Dir/CJA/2018/ 314
Dated : 12/02/2018

To

The Registrar General
High Court of Delhi

Sub: Nomination of Hon'ble Judges and Judicial Officers for North Zone Regional Conference for Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities on 17th & 18th March, 2018

Respected Sir,

A **Regional Judicial Conference for Enhancing the Excellence of Judicial Institutions: Challenges and Opportunities** is being organized on **17th & 18th March, 2018** at Chandigarh Judicial Academy, Chandigarh in collaboration with National Judicial Academy, Bhopal and High Court of Punjab & Haryana, Chandigarh.

You are requested to kindly send nominations to participate in the above Conference as under:

1) 05 Hon'ble Judges of your High Court
2) 15 Judicial Officers (10 in the rank of Civil Judge Senior Division & 05 in the rank of Civil Judge Junior Division)
3) The Director/Faculty Member of the State Judicial Academy

It is further requested that the names, contact details and travel details of the nominated Judicial Officers may also be sent by email at cja.nzrc2018@gmail.com or by fax at 0172-6662178, so as to make necessary arrangements for their comfortable stay in Chandigarh.

Regards,

DELHI HIGH COURT
Gazette Branch
Diary No.
Dated

GENERAL RECEIPT
High Court of Delhi
28 FEB 2018
Receipt No.

Sincerely yours,

Inderjeet Mehta
Director (Admn)

DELHI HIGH COURT
Gazette Branch
Diary No. 1118
Dated 25/2/18

39
13/3/18

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST): ROHINI COURTS, DELHI.

ORDER

In supersession of all the earlier orders made in this regard, all the bail applications pertaining to Police Stations of North-West District, mentioned in the column no.-2, shall be placed before the Ld. Judicial Officers mentioned in the column no.-3 for disposal as per law **with effect from 12.03.2018:-**

NORTH-WEST DISRICT

S. N. (1)	Police Stations (2)	Name of the Ld. Judicial Officer (3)	Name of the Ist Link Ld. Judicial Officer (4)	Name of the 2nd Link Ld. Judicial Officer (4)
1.	CAW Cell-NW (Judl. Distt.)	District & Sessions Judge North-West District Rohini Courts, Delhi. Room No.-401	Sh. Rajender Kr. Shastri Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-308	Sh. Pawan Kr. Matto Spl. Judge NDPS (NW) Rohini Courts, Delhi. Room No.-318
2.	PS Rani Bagh PS Mangol Puri PS South Rohini PS Vijay Vihar PS North Rohini PS Udyog Nagar Metro PS Azadpur Metro	Sh. Deepak Garg ASJ-02 (NW) Rohini Courts, Delhi. Room No.-409	Sh. Pawan Kr. Matto Spl. Judge NDPS (NW) Rohini Courts, Delhi. Room No.-318	Sh. Shailender Malik ASJ Spl. FTC (NW) Rohini Courts, Delhi. Room No.-201
3.	PS Subhash Place PS Shalimar Bagh PS Bharat Nagar PS Crime Branch/EOW (NW) PS Rithala Metro Station PS Ashok Vihar	Sh. Manu Rai Sethi ASJ-03 (NW) Rohini Courts, Delhi. Room No.-304	Sh. Virender Bhatt Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-315	Sh. Rajender Kr. Shastri Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-308
4.	PS Maurya Enclave PS Keshav Puram PS Sultan Puri PS Aman Vihar PS Begum Pur PS Kanjhawala	Sh. Pankaj Gupta ASJ FTC (NW) Rohini Courts, Delhi. Room No.-302	Sh. Amit Kumar ASJ-01 (NW) Rohini Courts, Delhi. Room No.-210	Sh. Shailender Malik ASJ Spl. FTC (NW) Rohini Courts, Delhi. Room No.-201

Note:-

1. If the Judicial Officer mentioned in the column no. 3 happens to be on leave or not available for any reason, then the bail applications of the concerned Police Stations shall be placed before the 01st Link Judicial Officer mentioned in column no. 4 for disposal as per law and so on.
2. If all the three Judicial Officers mentioned in column nos.- 3, 4 & 5 against Police Stations appearing from S.N. 1 to 3 happens to be on leave or not available for any reason, then the bail applications of the concerned Police Stations shall be placed, for disposal as per law, before the Judicial Officer mentioned in column no.3 immediately below that S.N. and in his absence, before the 01st Link Judicial Officer of that S.N. and so on and so forth. In case of unavailability of all the three Ld. Judicial Officers mentioned against police stations at S.N.-4, the bail applications shall be placed before the Judicial Officer mentioned at S.N.-2 and so on and so forth.
3. It is made clear that no additional P.A./Sr. P.A. will be provided for bail applications.

(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS, DELHI.

No.F2(24)/Judl/RC/NW/2018/ 7146 – 7194

Dated:- 09th March, 2018

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Ld. District & Sessions Judge (North), Rohini Courts, Delhi.
4. All the Ld. Judicial Officers, North-West District, Rohini Courts, Delhi.
5. The Director of Prosecution, Tis Hazari Courts, Delhi.
6. The Chief Public Prosecutor, North-West & North Districts, Rohini Courts, Delhi.
7. The President/ Secretary, Rohini Court Bar Association, Delhi.
8. P.S. to the undersigned.

Received on 12/3/18
Seen file
12/3/18
Record officer

10. The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi with the directions to affix the order on all Notice Boards of Rohini Courts, Delhi.
11. The Record Officer, Rohini Courts, Delhi.
12. Web-site Committee, Rohini Courts, Delhi.

Rajneet Bhatnagar

DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS, DELHI.

(41) 13/3/18

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST)ROHINI COURT COMPLEX, DELHI.

No. 4181-4186. F2(3)/Judl/N-W/RC/18 Dated:- 12/03/18.

Copy forwarded, alonwith its enclosures for information and necessary action to:-

1. Sh. Rajesh Malik, Ld. CMM, N/W, Rohini Courts Delhi.
2. Sh. Sushil Kumar, Ld. MM-03, N/W, Rohini Courts Delhi.
3. Ms. Shama Gupta, Ld. MM-01, N/W, Rohini Courts Delhi.
4. Sh. Anurag Thakur, Ld. MM-02, N/W, Rohini Court Delhi.
5. P.S. to Ld. D & S J, N/W, Rohini Courts, Delhi.
6. Record Officer (N/W), Rohini Courts Delhi.

12/03/18

(USHA KHATTER)
A.O. (J)
JUDICIAL BRANCH N/W
ROHINI COURT COMPLEX, DELHI

Received on 13/03/18
Seen file
13/3/18
Record Officer.

Record Officer.

(400)

(345 9/3/18)

(13/18 8/3/18)

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No.1041-1051 /DHC/Gaz./G-7/2018 Dated:- 7- 3- 18

From:

The Registrar General,
Delhi High Court,
New Delhi.

To

1. The District & Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The District & Sessions Judge, West District, Tis Hazari Courts, Delhi

Sub. : Notification of Plea Bargaining Sitting & Magisterial Courts

Sir/Madam,

I am directed to say that the following officers had been appointed as Plea Bargaining Judges for the National Lok Adalat held on 10.02.2018 in the District/Court complexes as mentioned against their names:-

S.No.	*Name of DJS/DHJS Officer*	*District/Court Complex*
1.	Sh. Anuj Aggarwal, ACMM	Central District, Tis Hazari Courts
2.	Ms. Shilpi Jain, MM	
3.	Sh. Abhilash Malhotra, MM	
4.	Sh. Kapil Kumar, MM	
5.	Ms. Shefali Barnala Tandon, MM	
6.	Sh. Babru Bhan, MM	
7.	Sh. Dinesh Kumar, MM	
8.	Ms. Rashmi Gupta, MM	
9.	Sh. Arun Goel, MM	

S.No.	Name of DJS/DHJS Officer	District/Court Complex
10.	Sh. Ajay Singh Shekhawat, CMM	West District, Tis Hazari Courts
11.	Sh. Manoj Kumar, MM-3	
12.	Ms. Deepika Singh, MM-6	
13.	Sh. Deepak Kumar-I, MM-2	
14.	Sh. Sumedh Kumar Sethi, CMM	South-West District, Dwarka Courts
15.	Ms. Purva Sareen, ACMM	
16.	Sh. Satosh Kumar Singh, MM	
17.	Sh. Himanshu Raman Singh, MM	
18.	Sh. Rohit Gulia, MM	
19.	Sh. Deepak Kumar-II, MM	
20.	Sh. Devender Kumar Garg, CMM	North-East District, Karkardooma Courts
21.	Ms. Bhawani Sharma, ACMM	
22.	Ms. Aditi Garg, MM	
23.	Sh. Subhash Kumar Mishra, MM	East District, Karkardooma Courts
24.	Sh. Rakesh Kumar Rampuri, MM	
25.	Sh. Rakesh Kumar Singh, MM	
26.	Sh. Devender Kumar Sharma, DHJS	
27.	Sh. Vijay Kumar Jha, ACMM	Shahdara District, Karkardooma Courts
28.	Sh. Pankaj Arora, MM	
29.	Sh. Pranjal Aneja, MM	
30.	Sh. Prayank Nayak, MM	
31.	Ms. Gurmohina Kaur, ACMM	New Delhi District, Patiala House Courts
32.	Ms. Ambika Singh, MM-2	
33.	Sh. Dharmender Singh, MM-5	
34.	Ms. Jasjeet Kaur, JSCC-ASCJ-GJ	
35.	Ms. Nupur Gupta, Civil Judge-1	
36.	Sh. Manish Khurana, CMM	South-East District, Saket Courts
37.	Sh. Sushil Anuj Tyagi, JSCC-ASCJ-Guardian Judge	
38.	Sh. Anubhav Jain, MM-2	
39.	Ms. Prabh Deep Kaur, MM	South District, Saket Courts
40.	Ms. Niharika Kumar, MM	

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST DISTRICT)
ROHINI COURT COMPLEX, DELHI.

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28/3/18

ORDER

Pursuant to the Letter No.-DJA/Acd./Induction Trg.(DJS)-XIII/1231/2018/1974 dated 27.03.2018 of Delhi Judicial Academy, Sh. Vivek Beniwal, newly appointed Trainee DJS, has been ordered to be attached with Sh. Sunil Kumar Sharma, Ld. ACJ-cum-CCJ-cum-ARC, North-West, Rohini Courts Delhi, for practical training w.e.f. 28.03.2018 to 10.04.2018.

Since Sh. Sh. Sunil Kumar Sharma, Ld. ACJ-cum-CCJ-cum-ARC, N/W, is on leave today, the said trainee judicial officer is hereby attached today with Sh. Vipin Kharb, Ld. JSCC/ASCJ/GJ, N/W, Rohini Courts, Delhi.

(RAJNISH BHATNAGAR)
DISTRICT & SESSIONS JUDGE N/W
ROHINI COURT COMPLEX: DELHI.

No.F2(2)/Judl./NW/RC/18 5276-82 Dated 28th March, 2018

Copy forwarded for information to:-

1. The Director (Administration), Delhi Judicial Academy, Dwarka, Delhi.
2. Concerned Ld. Judicial Officers, Rohini Courts, Delhi.
3. The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi with direction to make the necessary arrangements.
4. P.S. to D&SJ N/W, Rohini Courts, Delhi.
5. Branch In-Charge, Pool Cars, Rohini Courts, Delhi.
6. Record Officer, Rohini Courts, Delhi.
7. Web-site Committee, Rohini Courts, Delhi.

DISTRICT & SESSIONS JUDGE N/W
ROHINI COURT COMPLEX: DELHI.

Received on 28/03/18.
See file
28/3/18
Record Officer.